

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Introductory/Training Programme to the Judges/Stakeholders of Kashmir Division to the Object and Scheme of the Vulnerable Witness Deposition Complex.

ORDER

No.: 980 of 2022/RC Dated: 26.08.2022

In continuation to the High Court Order No. 958 of 2022/GS Dated 24.08.2022 read with High Court Order No. 961 of 2022/RG/GS dated 25.08.2022, all the Judicial Officers of the UT of Jammu and Kashmir (except those who have already been nominated) are hereby nominated to attend the aforesaid introductory programme, virtually, on 28th August, 2022 from 10:00 AM to 12:00 PM.

By Order.

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26-8-22
(Sanjeev Gupta)
Registrar General

No.: 28114-56/RG/GS

Dated: 26.8-2022

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.
3. Shri Ravindra Dutt Sharma, Registrar, Vulnerable Witness Committee for kind information of her Lordship.
4. All the Principal District & Sessions Judges, Jammu Province of UT of Jammu and Kashmir for information and necessary action with the direction to circulate the same amongst the Judicial officers working under their jurisdiction.
5. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court for information of all the concerned. Also for providing the link to the concerned for the said programme.
6. Ms. Swati Gupta, Civil Judge (Senior Division)/ Sub Judge (Nodal Officer) presently posted at High Court of J&K, Jammu Wing for information and with the request to coordinate with CPC, eCourts with regard to the providing of link.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.

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26-8-22
Registrar General